SI. No.11 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Auvoule	Surpacoportal ocuper Oscard.com	1 /2 /2
	1 1	Account Surpacoportal awyer

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Scotush M. Britanth	Advocate	9849034027	All
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ORDER

Heard Shri Y. Suryanarayana, learned counsel for the Petitioner and Shri T. Surya Satish and Shri M. Srikanth for the Respondents. Both the learned counsels submit that the issue of the Company is under consideration for settlement and likely to be settled soon. Post the case on 15.12.2017.

MEMBER (Technical)

MEMBER (Judicial)